

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Original Application No.202/00938/2016

Gwalior, this Thursday, the 07th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Smt. Kamlesh Pathak, Wd/o Late Shri Om Prakash Pathak, Aged – 58 years, R/o Rathi ki Gali, Chhatri Bazar Near Nagdev Mandir, Lashkar, Gwalior (MP).
2. Anil Kumar Pathak, S/o Late Shri Om Prakash Pathak, Aged – 41 years, R/o Rathi Ki Gali, Chhatri Bazar Near Nagdev Mandir, Lashkar, Gwalior (MP).

-Applicants

(By Advocate – Shri Sudhir Chaturvedi)

V e r s u s

1. The General Manager (Personnel), Central Warehouse Corporation, 4/1, Shri Institutional Area, August Kranti Marg, Hauz Khas, New Delhi – 110016.
2. Assistant General Manager, Central Warehouse Corporation, Regional Office 75, Arera Hills, Opposite Central School No.1, Bhopal (M.P.) - 462011

-Respondents

(By Advocate – Shri Rajendra Singh)

O R D E R (O R A L)

By Navin Tandon, AM.

This is a case of compassionate appointment with the respondent department.

2. The respondents, in their reply, have submitted that the Central Warehousing Corporation is a company and is not amenable to jurisdiction of this Tribunal.
3. Learned counsel for the applicant fairly submits that Central Warehousing Corporation is not appearing in the Schedule appended with Section 14 of the Administrative Tribunals Act, 1985.
4. In view of the above, the O.A is dismissed for want of jurisdiction.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-